

भारत-पाक और भारत-नेपाल सीमाओं**पर बाँटो की तस्करी**

628. श्री हरिकेश बहादुर : क्या वित्त मंत्री यह बताने कि कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि भारत-पाक और भारत-नेपाल सीमाओं पर चीनी की तस्करी की जा रही है ; और

(ख) यदि हाँ तो इसको रोकने के लिये क्या उपाय लिये जा रहे हैं ?

वित्तमंत्रालय में राज्य मंत्री (श्री सवाई सिंह सिसोदिया) : (क) सरकार को मिली रिपोर्टों से यह पता नहीं चलता है कि भारत-पाकिस्तान और भारत-नेपाल सीमाओं के साथ-साथ चीनी की बड़े पैमाने पर किसी प्रकार की तस्करी हो रही है ।

(ख) चीनी की तस्करी के किसी भी प्रयास को रोकने के लिये, इन सीमाओं पर स्थित सीमा-शुल्क अधिकारियों को सतर्क कर दिया गया है ।

Export of Foodgrains

629. SHRI SATISH AGARWAL: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government are proposing to export foodgrains on a large scale from 1981;

(b) if so, on what basis Government propose to launch this scheme particularly with regard to the buffer foodgrains stocks in the country;

(c) the items of foodgrains that are likely to be covered by Government's aforesaid scheme; and

(d) whether it is a fact that Government propose to get oil in exchange of paddy and if so, the names of the countries with whom such a barter deal is being concluded?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) to (c). Export Targets for 1981-82 have not yet been decided.

(d) There is no such proposal under consideration at this stage.

Indo-Soviet Talks on Export of Rice and Import of Crude Oil

630. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of COMMERCE be pleased to state

(a) whether Indo-Soviet talks were held in October, 1980 for the export of rice to USSR in exchange of crude from that country; and

(b) if so, the outcome thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). No official talks were held with the Soviet side on the subject of export of rice to USSR in exchange of crude from that country in October, 1980.

In terms of the Agreement of 19th June, 1980 between the Govt of India and the Govt. of the USSR, India is required to supply to the USSR 5 lakh tonnes of rice in exchange of crude and diesel oil to be imported from that country.

Pursuant to this Agreement, the Soviet and Indian agencies concerned have held discussions and negotiated for the supply of the products concerned by either side.

Recommendations of Law Commission to amend Insurance Act, 1938

631. PROF MADHU DANDAVATE: Will the Minister of FINANCE be pleased to state:

(a) whether the Law Commission has recommended amendment of the

Insurance Act, 1933, to confer beneficial entitlement to the policy amount on parents, spouse and children, if nominated and surviving the Life Insurance Policy holder; and

(b) The matter is under consideration of the Government; to the recommendation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The matter is under consideration.

Panchayats left out from Financial Assistance from Nationalised Banks in Dhanbad District of Bihar

632. SHRI A. K. ROY: Will the Minister of FINANCE be pleased to state:

(a) details of Panchayats left out from the financial assistance from the nationalised banks in the Chos, Chandankayari and Gobindpur Block of Dhanbad District of Bihar;

(b) whether in some cases in Antyodaya Programme assistance was denied despite recommendation of the district authorities, if so, facts thereof;

(c) whether the criterion of 15 km. distance from the Bank was put to deny the assistance;

(d) whether Government gave assurances in the Budget Session to waive this bottleneck; and

(e) if so, steps taken on that?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The data Village/Panchayat-wise is not collected by banks. Banks Branches operating in the said 3 blocks of Dhanbad, namely Chos, Chandankayari and Gobindpur have adopted villages ranging from 5 to 15 each depending on their staff strength. State Government

has requested that the adoption should be made on Panchayat-wise basis. It may not be possible to consider the same till new branches at identified centres start functioning in the district.

(b) In a special drive under Antyodaya Programme, during July, 1980, 230 applications were received by State Bank of India Branch from BDO/DIC Chandankayari. 85 loans applications were considered for sanctioned and remaining applications were returned to the local authorities as they pertained to unadopted villages. The District Officers were intimated of the situation.

(c) to (e). The radius of 10 miles from the branch was indicated to the banks by Reserve Bank of India as their command area only as a guideline to avoid scattered lending by the banks, rendering processing and supervision of the loans difficult and ineffective. This limit is not rigid and the banks can extend the command area of each of its branches taking into account the topography of the place, the means of communication and staffing pattern to effectively supervise the loans. This has been impressed on the banks and the Government's view has been explained at various forums. This position has been reiterated to all the commercial banks by the Reserve Bank of India in June 1980.

Import Applications for Aluminium Extrusion Presses

633 SHRI DOONGAR SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether some import applications for aluminium extrusion presses are pending with Government since long;

(b) whether it is also Government's policy to clear C.G. imports within 90 days; and

(c) if so, the reasons for delay?